## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

NAME OF THE PETITIONER(S)

TAME OF THE PETITION EN(S)

NAME OF THE RESPONDENT(S)

UNDER SECTION

: TCP/69/2016

: IVCRL Assets & Holdings Ltd & Another

: Chennai Water Desalination Ltd & 6 Others

: 397/398

S.No. Name (in Capital)

Represented by

Signature

Represented by

Signature

Cowsel for R2 to R6

Represented by

Signature

## **ORDER**

Counsel for the Petitioner present. Counsel for R2 to R6 present. Counsel for R11 also present. They submitted that the settlement talks are in progress and prayed for more time to report the outcome of talks for settlement. Put up on **04.12.2017** at **10.30 A.M.** 

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MEMBER (TECHNICAL)

ghk

MEMBER (JUDICIAL)